GOVERNMENT OF INDIA PANCHAYATI RAJ LOK SABHA

UNSTARRED QUESTION NO:1161 ANSWERED ON:02.08.2010 ANOMALIES IN PANCHAYATI RAJ SYSTEM Chavan Shri Harischandra Deoram

Will the Minister of PANCHAYATI RAJ be pleased to state:

- (a) whether the Government proposes to amend the Constitution to remove the anomalies in the Panchayati Raj system and to strengthen the rights of the officials of Panchayati Raj; and
- (b) if so, the details thereof and if not the reasons therefor?

Answer

MINISTER OF PANCHAYATI RAJ (Dr. CP.JOSHI)

(a)&(b): No decision has been taken by the Government in this regard.